

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3439**  
ANSWERED ON 21/03/2023

**EXTENDING THE SCOPE OF PMGSY SCHEME**

3439. SHRI NAMA NAGESWARA RAO:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the amount sanctioned by the Government under 3rd phase of Pradhan Mantri Gram Sadak Yojana (PMGSY) is fully released across the country;
- (b) if so, the details thereof, State/UT-wise and if not, the reasons therefor;
- (c) whether the Government is planning to initiate the next phase of PMGSY and if so, the details thereof, State/UT-wise; and
- (d) whether the Government is contemplating to extend the scope of PMGSY for laying of roads to access agricultural lands as the farmers are demanding the same in view of their difficulties, if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)

(a) & (b) Pradhan Mantri Gram Sadak Yojana (PMGSY)-III was launched in the year 2019 for consolidation of 1,25,000 Km Through Routes and Major Rural Links connecting habitations, inter-alia, to Gramin Agricultural Markets (GrAMs), Higher Secondary Schools and Hospitals at an estimated cost of Rs. 80,250 crore. Against the allocated target of 1,25,000 Km, a total of 99,319 Km and 1,595 long span bridges (LSBs) have already been sanctioned to 21 States/UTs at an estimated cost of Rs. 70,020.89 crore as on 16th March, 2023, as per the State/ UT-wise details given in Annexure. The State/ UT-wise details of proposals approved, alongwith the outlay of the sanctioned projects under PMGSY-III can also be accessed at Programme website: [www.omms.nic.in](http://www.omms.nic.in) => **progress monitoring** => **Monthly Progress Reports (MPR)**=>**MPR1**. The implementation period of PMGSY-III is upto March, 2025.

Central share of PMGSY funds is released to the States on the basis of their proposals received and considering the work in hand, execution capacity and unspent balance available with the States.

(c) & (d) There is no proposal as of now to launch the next phase of PMGSY and to extend the scope of the scheme for laying of roads to access agricultural lands.

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**Annexure referred to in reply to part (a) to (b) of Lok Sabha Unstarred Question No. 3439 due for answer on 21<sup>st</sup> March, 2023**

**Details of Sanctioned projects under PMGSY-III**

S.No.	Name of States/ Uts	No. of roads	Road Length (in Km)	No of LSBs	Value of Project (Rs in Crore)
1	Andhra Pradesh	298	2,308.58	2	1,287.72
2	Assam	584	3,755.96	56	2,681.13
3	Bihar	712	6,000.67	195	5,228.18
4	Chhattisgarh	534	5,605.61	112	3,720.16
5	Gujarat	304	3,015.37	0	1,749.63
6	Haryana	259	2,496.33	0	1,216.01
7	Himachal Pradesh	45	440.18	0	422.13
8	Jammu And Kashmir	155	1,272.44	0	1,357.86
9	Jharkhand	444	4,085.48	143	2,937.88
10	Karnataka	826	5,607.85	116	3,747.70
11	Kerala	143	686.23	0	471.81
12	Madhya Pradesh	1,077	12,364.56	606	8,938.15
13	Maharashtra	842	5,477.56	0	4,217.30
14	Odisha	1,408	9,400.08	149	6,135.93
15	Punjab	206	2,083.99	16	1,541.19
16	Rajasthan	880	8,221.76	41	4,888.26
17	Tamil Nadu	1,154	4,448.54	55	2,807.21
18	Tripura	32	231.64	0	214.23
19	Uttar Pradesh	2,507	18,563.01	4	14,112.78
20	West Bengal	144	857.26	0	615.8
21	Telangana	356	2,395.84	100	1,729.81
	<b>Total</b>	<b>12,910</b>	<b>99,318.93</b>	<b>1,595</b>	<b>70,020.89</b>